

**Name of the corporate debtor:** Green Valley Energy Ventures Private Limited  
**Date of commencement of CIRP:** 25th January 2024  
**List of creditors as on:** 12th July 2024

## List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Dt. of Receipt	Amt. Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Proper Officer-cum-Excise & Taxation Officer	Haryana	12-Feb-24	13,52,448.00	53,386.00	GST related	No	0.08%	Nil	Nil	Nil	12,99,062.00	
2	Excise and Taxation Department, Govt. of Haryana through Excise & Taxation Officer cum-Proper Officer, Haryana State GST Intelligence Unit, Gurugram	Haryana	09-Feb-24	17,39,07,631.00	-	GST related	No	0.00%	Nil	Nil	Nil	17,39,07,631.00	
	<b>Total</b>			<b>17,52,60,079.00</b>	<b>53,386.00</b>			<b>0.08%</b>				<b>17,52,06,693.00</b>	

**Notes:**

- 1 The admitted amount is subject to verification / reconciliation with Books of Accounts and Records of GVEVPL and hence may change subsequently.
- 2 The amount which shall be actually paid to the creditors and the time when it shall be paid cannot be ascertained now and shall depend upon the final outcome of this CIRP

